

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Imphal, the 30<sup>th</sup> November, 2019

No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB/26723 This is to notify that the bid submitted for the E-Tender No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB, dated 1<sup>st</sup> December, 2018 for Supply, Install, Configure and Commissioning of Studio based Video Conferencing (VC) equipment and Desktop based Video Conferencing (VC) equipment for various Sub-ordinate Courts and MJA has been rejected.

Four bidders namely

1. M/s Eastern Technology Group, Guwahati
2. M/s Avance Globaltech Consultancy Pvt Ltd, Delhi
3. M/s Millennium Automation & System Limited, New Delhi
4. M/s Pragati Engineers, Delhi

had applied for the e-tender. After thorough technical evaluation, lengthy process of receiving clarification from bidders who require to submit technical clarification and re-evaluation of the same, it is found that the bids submitted do not qualify the technical specifications specified in the tender document.

Therefore, all the 4(four) bids submitted for the eTender No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB has been rejected and the tender is cancelled.

*A. Guneswaran Ramu*

Chairman, E-Tender Committee  
High Court of Manipur

26724-84

Endt.No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB/ Imphal, the 30<sup>th</sup> November, 2019.

Copy to:-

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Chairman Computer Committee, High Court of Manipur.  
*-for kind information of his Lordship.*
6. The Private Secretary to the Registrar General, High Court of Manipur.
7. Shri S.Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipurenders.gov.in>).
9. The Computer Programmer, High court of Manipur.
10. The Spdt. (Estt-I/II),Spdt. (F&A), High Court of Manipur.
11. Concerned File.

*A. Guneswaran Ramu*

Chairman, E-Tender Committee  
High Court of Manipur